

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 211 OF 2016 &
IA NOs. 457, 458, 521 OF 2016**

Dated: 23rd September, 2016

In the matter of :

H-Energy Pvt. Ltd.

....Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board

....Respondent(s)

ORDER

The Court has not assembled today. As agreed by the parties, list the matter on **18.11.2016.**

Court Master

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